

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.73/(MAH)/2016
CA No. 19/2016 & IA No. 35/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

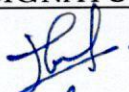

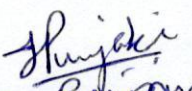

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Mr. Sushil Dhurchand Bothra

V/s.
M/s. Arham Anmol Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398, 235 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	K.C. Jacob	Advocate	 for Petitioner
2	G. AUTAM Jain	n/f for Advocate M. J. Bhatt for Respondent No. 1	 for Respondent No. 1
3.	Jogan Punjabi	i/b Rahul Gada Adv for Respondent No. 2	 For Respondent No. 2.
3.	Rajendra Jain	i/b Dna Associates for Respondent No. 3	

ORDER

C.A. No. 19/2016 & I.A. No.35/2016 in C.P. No. 73/397-398/CLB/MB/MAH/2016

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 24th January, 2017.

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 23.11.2016